

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 224 of 2015

Dated: 1st February, 2016

In the matter of:-

**Southern Power Distribution
Co. of Andhra Pradesh Ltd. & Anr.
Versus**

Biomass Energy Developers Association & Ors.

.... Appellant (s)

.... Respondent (s)

ORDER

The Court has not assembled. As agreed by the parties, list the matter on **19.2.2016.**

COURT MASTER